

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1048
ANSWERED ON:25.11.2009
CONDITIONAL DEAL ON CLIMATE CHANGE
Botcha Lakshmi Smt. Jhansi;Gowda Shri D.B. Chandre

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether European Union (EU) has announced a conditional deal on funding efforts by developing countries to tackle global warming;
- (b) if so, the details thereof alongwith the salient features of the deal;and
- (c) the details of the fund contribution by developing countries, including India in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a)& (b) In a recent communication to the European Union Council on International Climate Finance, the European Commission has proposed assigning of about Euros 100 billion annually by 2020 to be shared between domestic finance, carbon market based financing and international public support. This estimate presupposes mitigation actions by developing countries, especially that are economically more advanced. The Commission has also proposed a fast start fund of about Euros 5-7 billion per year for meeting the urgent climate financing needs in developing countries, in particular least developed countries (LDCs) and Small Island Developing States (SIDS). No agreement on the scale of finance and institutional arrangements needed to raise and provide finance for addressing climate change in developing countries has yet been reached in UNFCCC because of continuing difference in the approach of developed and developing countries on the matter.

(c) Developing countries including India have no obligation under the UNFCCC to provide contribution to a fund for meeting climate change needs.